

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

123. C.P. 161/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.03.2024**

NAME OF THE PARTIES: Payal Vipual Agarwal
V/s.
ALPS Ice And Cold Storage Private
Limited

SECTION 241(1),242(4) OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Adv. Sandip J. Pawar i/b Adv. Anushree Pande for Petitioner & Adv.
Gaurav Shrawat for Respondent Nos. 2 and 3.

Proxy Counsel for the R-2 & R-3 seeks time on the ground that R-2 has been
hospitalized and he has also given intimation to the Petitioner about the same.
There is no objection from Petitioner side. List on **14.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//